

# e-filing and e-hearing in CERC Bringing Transformation....



23<sup>rd</sup> December 2014  
[acmis@cercind.gov.in](mailto:acmis@cercind.gov.in)

# Approach and Methodology for Implementing

- Step 1: Submission of pleadings by the parties, both in softcopy and hardcopy in predefined format - w.e.f. 01 January 2015.
- Step 2: e-Hearing : Before hearing the pleading file will be shared with the stakeholders for referring pages during the court proceedings and provision for creating notes by Commission on the digitized petition files during hearing in the Court - w.e.f 01 April 2015. (Tentative)
- Step 3: e-Filing : Stakeholders can file petitions and upload the documents on web based e-filing application developed by NIC after registering and getting userid . Communication regarding Deficiencies/Notices/ROP/Orders etc will be sent to the stakeholders on their registered mobile number and email ids - w.e.f 01 July 2015.(Tentative)

# e-filing format

The formatting style of the text will be as under:-

Paper size : A-4

Margins: -

Top : 1.5 cm

Bottom : 1.5cm

Left : 1.75 cm

Right : 1.5 cm

Justification : Full

Font : Times New Roman

Font size : 14

Line spacing : 1.5

Page No. : Bottom, Centre aligned

# Important Instructions

The petitions and all other documents shall be filed by the parties both in pdf and word format.

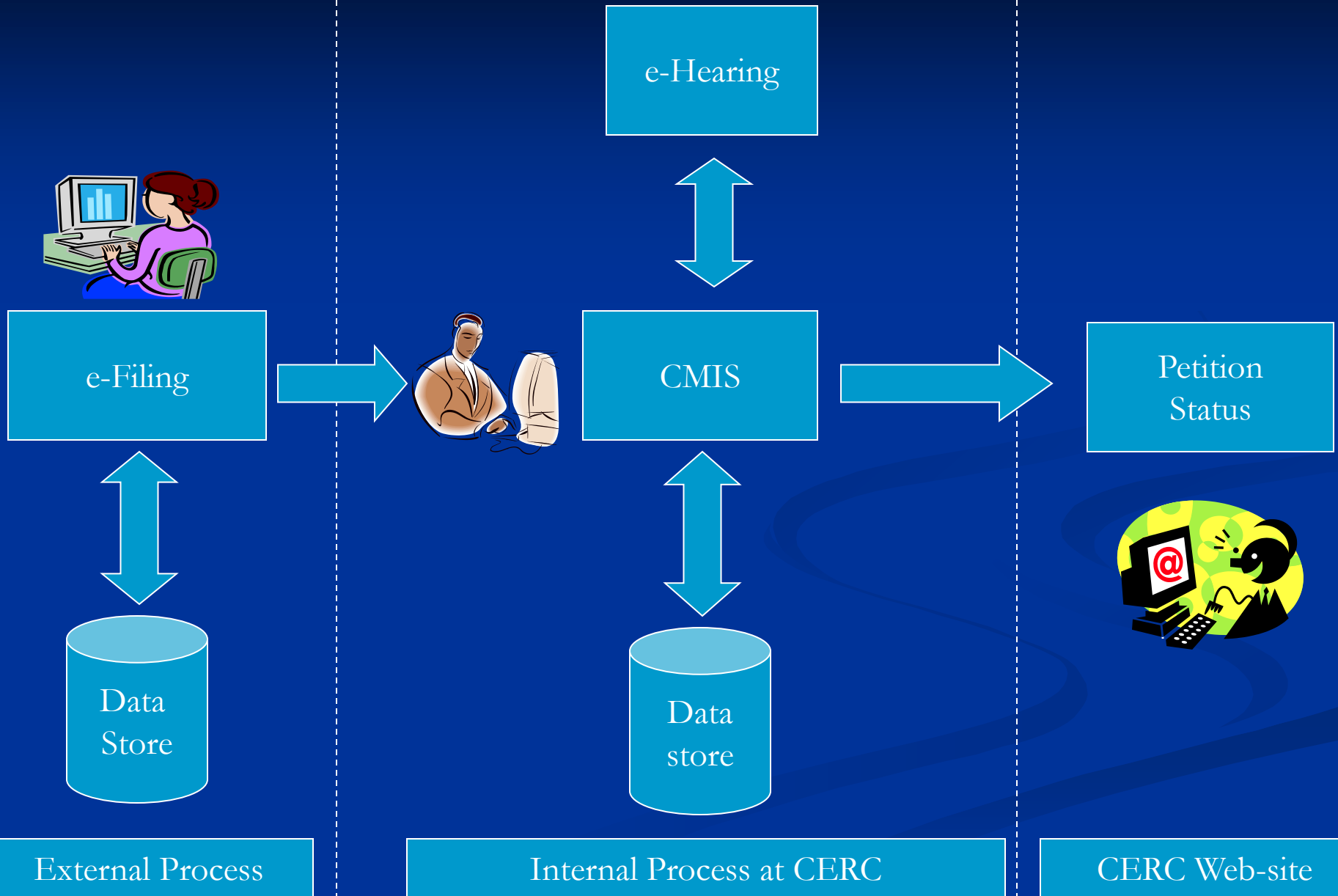
The petition, reply, rejoinder and written submission etc in pdf format shall be serially numbered beginning from the first page (including title, index, memo of parties, etc) to the last page and no page should be left unnumbered.

The page numbers given in the hard copy should match with that of the soft copy

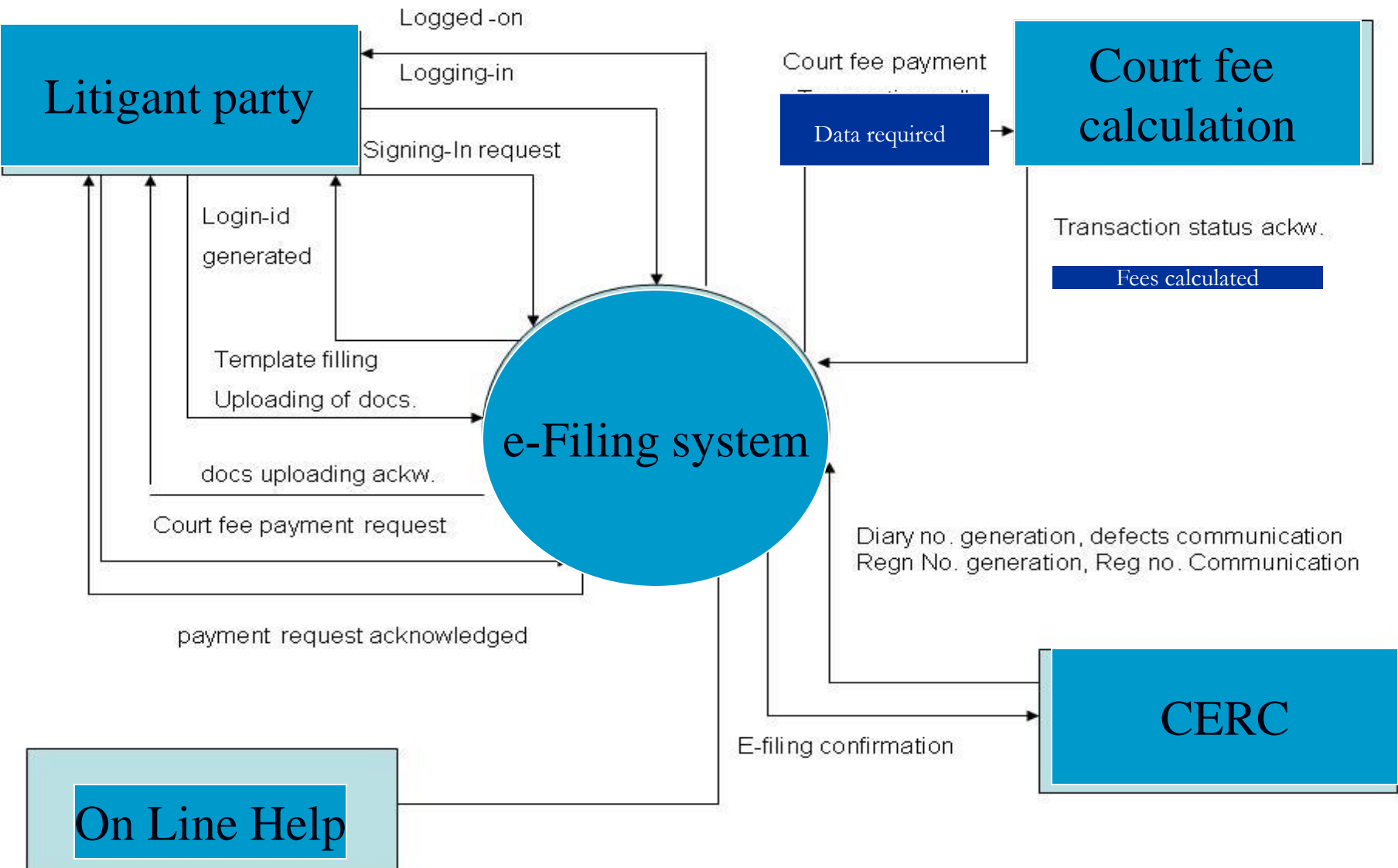
The text documents prepared in MS Office as well as scanned documents should be merged as a single PDF file and book-marked as per the index

The CD submitted by Stakeholders at the time of filing petition should contain two folders. First folder should contain full petition as single pdf file and second folder should contain petition in word, excel forms etc should be placed.

# PROCESS FLOW

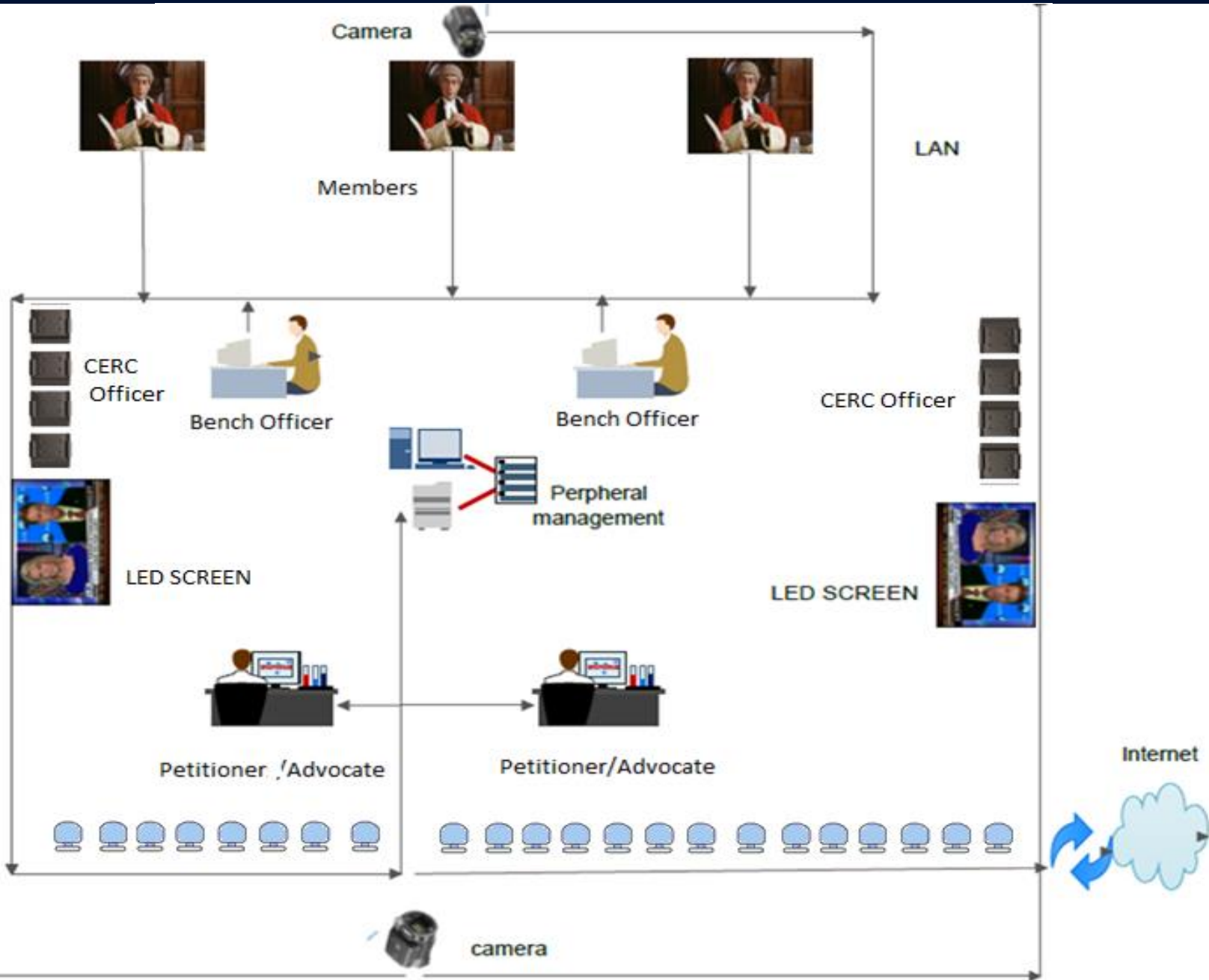


# *e-Filing in CERC*



CONTEXT DIAGRAM FOR E-FILING OF COURT CASES

# A Typical e-Court Semantic Diagram



# Cause List

Date, Day & Time	Petition No	Petitioner	Subject in Brief
27.10.2014	<a href="#"><u>408/MP/2014</u></a>	NTPC	Seeking permission to continue injection of infirm power in Southern Grid till declaration of COD or 22.01.2015, which ever is earlier.
27.11.2014	<a href="#"><u>312/TT/2014</u></a>	PKTC	Petition for determination of transmission Tariff for 400kV D/C Koldam-Ludhiana Transmission Line and inclusion under POC mechanism.
27.10.2014	<a href="#"><u>415/TT/2014</u></a>	PGCIL	Approval of transmission tariff for Solapur STPP (2X660MW) in Western Region. System



# Referring pages during the court proceedings

LAST .pdf (SECURED) - Adobe Acrobat

File Edit View Document Comments Forms Tools Advanced Window Help

Create Combine Collaborate Secure Sign Forms Comment

3 / 50 140% Find

3

DPSCCL. As the above agreement expired on September 2013 there is a need to determine the tariff of the said BBMB lines which extend upto the Rohtak Road Grid substation (i.e. 220 KV Narela-Rohtak Road D/C (2 lines) along with the application dated 29.1.2014 that has been filed for determination of tariff for the five deemed Inter-State Transmission Lines as mentioned above.

5. BBMB is filing the details in the format as in the above five lines for the 220 KV Narela -Rohtak Road D/C lines and the same is marked as Appendix A

# References

- Supreme Court - e-filing Application
- High Court - e-Court System
- NIC Courts Division - Court Case Automation Management System

Please e-mail your feedback within one week  
email id: [acmis@cercind.gov.in](mailto:acmis@cercind.gov.in)

A 3D graphic of the words "THANK YOU" in a light blue, sans-serif font. The letters are thick and have a slight shadow, giving them a three-dimensional appearance. They are set against a dark blue, slightly tilted rectangular background. The overall style is clean and modern.